

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6730

ANSWERED ON:08.05.2013

FEE STRUCTURE

Choudhry Smt. Shruti;Kashinath Shri Taware Suresh;Singh Shri Ravneet;Tagore Shri Manicka

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the mushrooming growth of private coaching centres/institutes in the country including metropolitan cities;
- (b) if so, the reasons therefor;
- (c) whether a large number of complaints/cases have been received regarding huge capitation fee/tuition fee charged by the private schools, degree colleges and coaching institutes in the country during the last three years and if so, the details thereof, State-wise, yearwise and institute-wise;
- (d) the action taken by the Government against such erring institutes;
- (e) whether the Government is contemplating to check the booming coaching class business with a single test to replace multiple engineering tests and if so, the details thereof;
- (f) whether the Government has formulated any guidelines and requested all the State Governments in this regard and if so, the details thereof;
- (g) whether the Government has any plan to regulate the fee structure in the private unaided educational institutions and if so, the details thereof; and
- (h) the concrete steps taken or being taken by the Government to curb such malpractices?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a)&(b) The Ministry of Human Resource Development does not maintain such data. However, the Government is aware that several private coaching institutes are in operation in the country. They appear to cater to a demand for specialized preparation for entrance examinations to prestigious institutions.
- (c)&(d) The Central Government does not regulate the fees charged by such institutes. The fees in these institutes are regulated by the concerned State Governments where the institute is in operation.
- (e) Steps are taken from time to time to reform the engineering entrance exams with a view to reducing the dependence of engineering aspirants on coaching centres. Recently the Government has introduced a new system of entrance test which comprises the Joint Entrance Exam (JEE) Main and the JEE (Advance) for admission in engineering institutes; this is operational from the session 2013. To reduce the dependence of engineering aspirants on the coaching centres, 40% weightage of the class XII Board exam for JEE (Main) for admission in engineering institutes has been introduced from this session i.e. 2013.
- (f)to(h) At present, no such proposal is under consideration of the Government. However, the Central Board of Secondary Education (CBSE) has made provisions under its Affiliation Bye- Laws to check malpractices in affiliated schools.